

view of the shortage of hard coke in the country and the fact that certain consumers do find use for this low grade coke, Government has since relaxed these restrictions, and the collieries have been informed to resume production of such beehive coke.

(b) Does not arise.

PUNJABI LANGUAGE IN DELHI SCHOOLS

125. DR. GOPAL SINGH: Will the Minister of EDUCATION be pleased to state the number of schools in Delhi being run by the Delhi Municipal Corporation and Government where:

(i) Punjabi is being taught in Class I as medium of instruction;

(ii) Punjabi is being taught in Class VI as one of the optional subjects; and

(iii) Punjabi is being taught in Higher Secondary Schools?

THE DEPUTY MINISTER IN THE MINISTRY OF EDUCATION (SHRI BHAKT DARSHAN):

(i) Delhi Municipal Corporation Schools	9
Government Schools	Nil
Government aided schools	12
(ii) Corporation Schools	Nil
Government Schools	30
Government aided Schools	2
(iii) On the assumption that the question relates to the teaching of Punjabi at the Higher Secondary stage :	
Corporation Schools	Nil
Government Higher Secondary Schools	13
Government aided Higher Secondary Schools	12

12 Noon

PAPERS LAID ON THE TABLE

APPROPRIATION ACCOUNTS AND BLOCK ACCOUNTS (1962-63) OF INDIAN RAILWAYS AND AUDIT REPORT, RAILWAYS, 1964.

THE MINISTER OF SUPPLY (SHRI JAISUKHLAL HATHI): Madam, on behalf of Shri T. T. Krishnamachari I beg to lay on the Table, under clause (1) of article 151 of the Constitution, a copy each of the following papers:—

(i) Appropriation Accounts of Railways in India for 1962-63 (Parts I and II).

(ii) Block Accounts (including Capital Statements comprising the Loan Accounts), Balance Sheets and Profit and Loss Accounts of Indian Government Railways, 1962-63.

(iii) Audit Report, Railways, 1964.

[Placed in Library. See No. LT-2340 to 2343/64].

THE ARTICLES OF ASSOCIATION AND MEMORANDUM OF ASSOCIATION OF BOKARO STEEL LIMITED

THE MINISTER OF STEEL, MINES AND HEAVY ENGINEERING (SHRI C. SUBRAMANIAM): I beg to lay on the Table a copy each of the following papers:—

(i) The Articles of Association of Bokaro Steel Limited.

(ii) The Memorandum of Association of Bokaro Steel Limited. [Placed in Library. See No. LT-2365/64].

THE DEFENCE OF INDIA (AMENDMENT) RULES, 1964

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI R. M. HAJARNAVIS): I beg to lay on the Table a copy of the Ministry of Home Affairs Notification G.S.R. No. 135, dated the 20th January, 1964,